

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/321/ (IB)/2017
NAME OF THE PETITIONER(S) : QINGDAO FUYUAN ARTS & CRAFTS CO. LTD
NAME OF THE RESPONDENT(S) : SABARE INTERNATIONAL LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

B-A. Shankaralingam
N. Ranganathan

Petitioner Counsel
Petitioner Counsel

Shankaralingam
N. Ranganathan

ORDER

Counsels for both of the parties are present. Both of the parties prayed for time on the ground that the matter is likely to be settled. At request, time is enlarged. Put up on 15.09.2017 at 10.30 A.M.


(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)